

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 407/2019

This the 5th day of February, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A)

1. Mahadeb Sarkar, post man daily waged in Group-C
(At present unemployed)
(Age about 31 years)
S/o Khogen Sarkar,
Permanent Add.
R/o South Tokrer Chara,
Artha Khanda, Distt.
Dhubri, Assam
Present Add.
H.No. 96, Gali No. 20, Churia Mohalla,
Village Tuglakabad,
New Delhi-110044
2. Arun Kumar post man daily wages in Group-C
(At present unemployed)
(Age about 36 years)
S/o Hazari Lal Sharma,
Permanent Add.
H.No. 238, Village Devi,
New Delhi-110062
3. Vijay Kumar post man daily wages in Group-C
(At present unemployed)
(Age about 27 years)
S/o Lakshman Dass,
Permanent Add.
Village, Bankat,
Post Office Bariyapur,
P.S. Motihari,
Distt. Purvi Champaran,
Bihar-845401
4. Vipin Kumar post man daily wages in Group-C
(at present Unemployed)
(age about 28 years)
S/o Sh. Pratap Singh,
Permanent Add.
R/o H.No. 18/138, Block-K-1,
Sangam Vihar, New Delhi-110080

... Applicants

(By Advocate: Mr. Raj Kumar)

Versus

Ministry of Post & Telecommunication

Through

1. Chairman TC & Secretary (T)
Ministry of Communications,
Sanchar Bhawan 20,
Ashoka Road,
New Delhi 110001
2. The Chief Post Master General,
Delhi Circle, Meghdoot Bhawan,
New Delhi-110001
3. The Senior Superintendent,
Of Post, South Division,
Nehru Place, New Delhi-110019
4. Head Post Master
Of Post,
Post Office Kalkaji,
New Delhi-110019
5. Sub Post Master,
Of Post
Post Office,
Sangam Vihar,
New Delhi-110080

... Respondents

ORDER (Oral)

When this matter is taken up, learned counsel for the applicants seeks leave to withdraw the present OA, with liberty to file a better O.A., in accordance with law.

2. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

(A.K. Bishnoi)
Member (A)

/daya/